## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4873 ANSWERED ON:23.04.2015 POWER SELL TO DISCOM Lekhi Smt. Meenakashi

## Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that electricity was sold to distribution companies in New Delhi below the purchase rates during nonpeak hours during 2010-14; and
- (b) if so, the quantity and the rate at which it was sold by distribution companies in New Delhi during both peak and nonpeak hours during 2010-14?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PYUSH GOYAL )

(a) & (b) : As per information made available by Delhi Electricity Regulatory Commission (DERC), most of the power required for Delhi is sold by Central Generating Stations and State Generating Stations to Delhi DISCOMs based on Long Term Power Purchase Agreements which meets the Base Load Demand.

The price of power supplied by Central/State Generating stations is determined by CERC/DERC respectively. The rate of such Long Term Power sold to Discoms by generating stations remains same during peak/non peak hours of the day. A small quantum of power is purchased by DISCOMs in the short term to meet the demand during Peak hours of the day.